



తెలంగాణ రాజపత్రము
THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 9] HYDERABAD, SUNDAY, SEPTEMBER 22, 2019.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS Etc.**

The following Act of the Telangana Legislature received the assent of the Governor on the 22nd September, 2019 and the said assent is hereby first published on the 22nd September, 2019 in the Telangana Gazette for general information:-

ACT No. 9 OF 2019.

AN ACT TO AUTHORISE PAYMENTS AND APPROPRIATION OF MONEYS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF TELANGANA FOR THE SERVICES OF THE FINANCIAL YEAR COMMENCING ON THE 1ST APRIL, 2019.

Be it enacted by the Legislature of the State of Telangana in the Seventieth year of the Republic of India, as follows:-

[1]

Short Title

1. This Act may be called the Telangana Appropriation (No.2) Act, 2019.

*Appropriation of
Rs.146547,12,51,000,
from and out of the
consolidated fund of
the State of
Telangana for the
Financial year
commencing on the
1st April, 2019.*

2. The State Government may appropriate from and out of the Consolidated Fund of the State of Telangana, for the financial year commencing on the 1st April, 2019, a sum not exceeding one lakh forty six thousand five hundred and forty seven crores, twelve lakhs and fifty one thousand rupees which shall be inclusive of the sum of Ninty one thousand thirty six crores twenty nine lakhs ninety two thousand five hundred rupees specified in Section 2 of the Telangana Appropriation (Vote-on-Account) Act, 2019 being moneys required to meet:-

(a) the grants made by the Telangana Legislative Assembly for that year, as set-forth, in column (3) of the Schedule; and

(b) the expenditure charged on the Consolidated Fund of the State of Telangana, for the year, as set-forth in column (4) of the Schedule.

Appropriation

3. The sums authorised to be appropriated from and out of the Consolidated Fund of the State of Telangana by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE
(See sections 2 and 3)

Demand Number	Services and Purposes	SUMS NOT EXCEEDING		
		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total
(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
I. State Legislature	Revenue	140,28,47,000	4,52,26,000	144,80,73,000
II. Governor and Council of Ministers	Revenue	21,81,39,000	18,64,28,000	40,45,67,000
III. Administration of Justice	Revenue	530,73,73,000	175,38,20,000	706,11,93,000
	Capital	47,55,67,000	- -	47,55,67,000
IV. General Administration and Elections	Revenue	168,25,69,000	31,16,80,000	199,42,49,000
	Capital	1,48,60,000	- -	1,48,60,000
V. Revenue, Registration and Relief	Revenue	1369,21,36,000	- -	1369,21,36,000
VI. Excise Administration	Revenue	170,73,23,000	- -	170,73,23,000
	Capital	10,00,000	- -	10,00,000
VII. Commercial Taxes Administration	Revenue	271,61,18,000	- -	271,61,18,000
	Capital	3,55,00,000	- -	3,55,00,000
VIII. Transport Administration	Revenue	100,74,26,000	- -	100,74,26,000
IX. Fiscal Administration, Planning, Surveys and Statistics	Revenue	10645,13,42,000	14647,01,38,000	25292,14,80,000
	Capital	7560,75,20,000	- -	7560,75,20,000
	Public Debt	- -	9265,77,13,000	9265,77,13,000
	Loans	97,50,00,000	- -	97,50,00,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
X. Home Administration	Revenue	4904,10,57,000	- -	4904,10,57,000
	Capital	12,68,24,000	- -	12,68,24,000
	Loans	38,99,17,000	- -	38,99,17,000
XI. Roads and Buildings	Revenue	914,21,96,000	3,00,00,000	917,21,96,000
	Capital	322,20,08,000	- -	322,20,08,000
	Loans	100,00,00,000	- -	100,00,00,000
XII. School Education	Revenue	8157,04,48,000	- -	8157,04,48,000
	Capital	51,97,55,000	- -	51,97,55,000
XIII. Higher Education	Revenue	1357,88,54,000	- -	1357,88,54,000
	Capital	10,00,00,000	- -	10,00,00,000
XIV. Technical Education	Revenue	322,91,58,000	- -	322,91,58,000
XV. Sports and Youth Services	Revenue	69,47,65,000	- -	69,47,65,000
	Capital	4,60,000	- -	4,60,000
XVI. Medical and Health	Revenue	4386,29,96,000	- -	4386,29,96,000
	Capital	126,35,33,000	- -	126,35,33,000
	Loans	720,12,21,000	- -	720,12,21,000
XVII. Municipal Administration and Urban Development	Revenue	2228,85,38,000	- -	2228,85,38,000
	Loans	825,30,00,000	- -	825,30,00,000
XVIII. Housing	Revenue	357,27,60,000	- -	357,27,60,000
	Loans	622,41,06,000	- -	622,41,06,000
XIX. Information and Public Relations	Revenue	250,06,05,000	- -	250,06,05,000
XX. Labour and Employment	Revenue	391,02,14,000	- -	391,02,14,000
XXI. Social Welfare	Revenue	10233,28,23,000	- -	10233,28,23,000
	Capital	1639,10,40,000	- -	1639,10,40,000
XXII. Tribal Welfare	Revenue	6121,27,12,000	- -	6121,27,12,000
	Capital	1014,52,80,000	- -	1014,52,80,000

(1)	(2)	(3)	(4)	(5)
XXIII. Backward Classes Welfare	Revenue	3267,40,29,000	--	3267,40,29,000
XXIV. Minority Welfare	Revenue	1369,88,78,000	--	1369,88,78,000
	Capital	6,67,000	--	6,67,000
XXV. Women, Child and Disabled Welfare	Revenue	1460,18,14,000	--	1460,18,14,000
	Capital	2,80,84,000	--	2,80,84,000
XXVI. Administration of Religious Endowments	Revenue	99,04,39,000	--	99,04,39,000
XXVII. Agriculture	Revenue	15498,98,91,000	1,28,000	15499,00,19,000
	Capital	6,42,16,000	--	6,42,16,000
	Loans	260,00,00,000	--	260,00,00,000
XXVIII. Animal Husbandry and Fisheries	Revenue	505,00,90,000	--	505,00,90,000
	Loans	926,96,38,000	--	926,96,38,000
XXIX. Forest, Science, Technology & Environment	Revenue	760,68,70,000	--	760,68,70,000
	Capital	30,00,00,000	--	30,00,00,000
XXX. Co-operation	Revenue	92,66,42,000	--	92,66,42,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXXI. Panchayat Raj	Revenue	3324,92,62,000	--	3324,92,62,000
	Capital	564,51,71,000	--	564,51,71,000
	Loans	2810,73,00,000	--	2810,73,00,000
XXXII. Rural Development	Revenue	8096,13,17,000	--	8096,13,17,000
	Capital	288,47,06,000	--	288,47,06,000
	Loans	674,84,58,000	--	674,84,58,000
XXXIII. Major and Medium Irrigation	Revenue	4849,56,34,000	133,98,00,000	4983,54,34,000
	Capital	2190,00,00,000	--	2190,00,00,000
	Loans	43,42,38,000	--	43,42,38,000
XXXIV. Minor Irrigation	Revenue	598,59,71,000	33,60,000	598,93,31,000
	Capital	6103,45,17,000	--	6103,45,17,000
XXXV. Energy	Revenue	180,00,00,000	--	180,00,00,000
	Loans	253,65,31,000	--	253,65,31,000
XXXVI. Industries and Commerce	Revenue	9,47,24,000	--	9,47,24,000
	Capital	87,90,00,000	--	87,90,00,000
	Loans			

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXXVII. Tourism, Art and Culture	Revenue	38,58,45,000	- -	38,58,45,000
XXXVIII. Civil Supplies Administration	Revenue	1501,33,53,000	- -	1501,33,53,000
XXXIX. Information Technology and Communications	Revenue	27,10,03,000	- -	27,10,03,000
	Capital	10,00,000	- -	10,00,000
	Loans	36,10,00,000	- -	36,10,00,000
XL. Public Enterprises	Revenue	1,36,80,000	- -	1,36,80,000
Total		122267,29,58,000	24279,82,93,000	146547,12,51,000

V. NIRANJAN RAO,
Secretary to Government,
Legal Affairs, Legislative Affairs & Justice,
Law Department.